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OFFICE OF THE DISTRICT JUDGE - VIII, ROHINI COURT COMPLEX : DELHI

ORDER

In pursuance of the provisions of sub-section (1) of section 19 of the Right to Information Act, 2005 (22 of 2005), I, District Judge – VIII, Rohini Court Complex, Delhi designate Sh. Sanjay Kumar, Additional Sessions Judge, Room No. 308, 3rd Floor, Rohini Court Complex, Delhi as the First Appellate Authority for the Office of District Judge –VIII, Rohini Court Complex, Delhi.

Dated:- 09.2.2010

B. Makin
9.2.10
(BIMLA MAKIN)

DISTRICT JUDGE - VIII
ROHINI COURT COMPLEX : DELHI

2128-2228
No...../Admn/RC/10

Dated, Delhi the 09.2.2010

Copy forwarded for information to :-

- 14) The Registrar General, High Court of Delhi, New Delhi
- 15) The Secretary (AR), Administrative Reforms Deptt, 07th Level, C Wing, Delhi Secretariat, Govt of NCT of Delhi, New Delhi.
- 16) The Ld. District Judge – I to VII and IX, Tis Hazari, Patiala House, Karkardooma, and Dwarka Court Complexes, Delhi / New Delhi.
- 17) The DDO / Head of Office, Rohini court Complex,
- 18) All the Judicial Officers, Rohini Court Complex, Delhi.
- 19) The Officers Concerned.
- 20) The Chief Metropolitan Magistrate, Tis Hazari Court, Delhi.
- 21) The PRO / APRO, Tis Hazari, Patiala House, Karkardooma, Dwarka and Rohini Court Complexes, Delhi / New Delhi.
- 22) All the Branches, Rohini Court Complex, Delhi.
- 23) Personal office of District Judge – VIII, Rohini Court Complex, Delhi.
- 24) Notice Boards, Tis Hazari, Patiala House, Karkardooma, Dwarka and Rohini Court Complexes, Delhi / New Delhi.
- 25) The Secretary, Bar Associations, Tis Hazari, Patiala House, Karkardooma, Dwarka and Rohini Court Complexes, Delhi / New Delhi.
- 26) The Website Committee (Hindi / English), Tis Hazari Court, Delhi.

Sh. S. Kumar
9.2.10
DISTRICT JUDGE - VIII
ROHINI COURT COMPLEX : DELHI

S. S. Adesh
9/2/10